GOVERNMENT OF INDIA MINISTRY OF MINES RAJYA SABHA

UNSTARRED QUESTION No. 1695

ANSWERED ON 04.08.2025

PROGRAMME MANAGEMENT UNIT

1695. SMT. MAMATA MOHANTA: SMT. KIRAN CHOUDHRY:

Will the Minister of MINES be pleased to state:

- (a) whether Government intends to establish a Programme Management Unit (PMU) to oversee District Mineral Foundation (DMF) and Pradhan Mantri Khanij Kshetra Kalyan Yojana(PMKKKY) implementation;
- (b) if so, responsibilities that the PMU will undertake for ensuring compliance with the revised 2024 PMKKKY guidelines;
- (c) the proportion of DMF funds mandated to be utilized for high-priority welfare sectors;
- (d) manner in which the PMU will ensure adherence to these allocations; and
- (e) whether the PMU will institutionalize Annual Action Plans, third-party audits, social audits and active community participation (e.g., Gram Sabha oversight) to reduce unspent funds and misallocation?

ANSWER

THE MINISTER OF COAL AND MINES (SHRI G. KISHAN REDDY)

- (a) and (b) The Government has already established a Programme Management Unit (PMU) at national level, which also includes Regional Coordinators at State level to oversee District Mineral Foundation (DMF) and Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY) implementation. The PMU also compiles the data regarding DMF fund collection, amount sanctioned, spent, project sanctioned, completed and ensure it to be uploaded on the National DMF portal on a regular basis by the district officials. Further, the PMU monitors the mandatory compliances of PMKKKY Guidelines, 2024.
- (c) PMKKKY Guidelines, 2024 mandates that at least 70% of DMF fund to be utilized under high priority sectors.
- (d) Section 6 of the PMKKKY Guidelines, 2024 stipulates that the approval of expenditure of funds from DMF lies solely with the Governing Council of DMF. However, the PMU ensures close coordination with the States and DMFs through Regional Coordinators (RCs).

(e) The PMU closely works with DMFs to ensure that every year, within three months from the date of closure of the financial year, the DMFs to prepare an Annual Report on its activities for the respective financial year as outlined under section 10 of the PMKKKY Guidelines, 2024. Further, section 7 of the Guidelines outline that in respect of villages affected by mining situated within the scheduled areas, approval of Gram Sabha shall be required for all plans, programmes and projects to be taken up.

The PMKKKY Guidelines, 2024 also mandates that DMFs shall conduct a baseline survey to formulate a five-year Perspective Plan. Based on the findings and gaps identified through this survey or assessment, the DMFs shall develop a five-year Perspective Plan strategy.
